Declaration of Assets and Liabilities

Year	2024-25

CO(E)			
I,	RANJAN KR LALAN	, son/daughte	er/wife of Shri Rajendra Prasad Bhagat,
d Cultivas aged	51 years,	belonging to,	Bihar Legislative Assembly, patna.

service and presently working as <u>Office Attendant</u> give herein below the details of assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S) Sweety kri	son	Dependant- 2 sujay kr son	Dependan t-3 Rajendra pd Bhagat, Father
(i)	Cash	Rs-15000/-	13000/-	NIL	NIL	10000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sbi F.D. 20000/- Uco Bank F.D. 50000/- Allahabad Bank F.D 300000/- Sbi Saving Acct. Rs 60000/-	Post Office Rs: 150000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL .	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		NIL	LIC Premium 5206/year	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle-Honda Dream Yuga	NIL	NIL	NIL .	NIL
(vi)	Jewellery (give details of weight and value)	NIL .	Gold 50gm silver 250gm	Gold 10gm	Gold 10gm	NIL ,
(vii)	Other assets, such as values of claims / interests	Home Appliences of Rs: 60000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	6 Acre Ancestral
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL .
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	10 Decimal Ancestral
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) $\dot{}$ I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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(d) dues to departments dealing with telephones		NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR-2024-25 PAN NOAGUPL1279Q	NIL
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	case of proprietary business]	NIL	NIL
	(iv) Property Tax	- NIL	NIL

C. Personal Detail

I hereby ded knowledge and bel		that the above details are true to the best of my
Home District	:-	Rhagalnur '
		B.S.S Bihar Secretariat Service etc.)
		(Full Name e.g. B.A.SBihar Administrative Service,
		Bihar Legislative Assembly Services
Cadre	:-	
Class/Group	:-	C (A/B/C
Date of Birth	:-	0 5 1 0 1 9 7 3 (DD/MM/YYYY)
Gender	:-	M (M/F)
GPF/CPF/PRAN No.	:-	PTS/BLA-1193

Signature राजन कुलार जलार

Name of Employee: RANJAN KUMAR LALAN

Place: PATNA Designation: OFFICE ATTENDANT

Date: | | | 02 | 2025 Department: Bihar Legislative Assembly, patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.